

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

108. IA/1539/2024 IN C.P. (IB)/2925(MB)2018

IN THE MATTER OF

JSK CORPORATION PVT LTD

VS

ENESTEE ENGINEERING LTD

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 05.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Aakanksha Nehra (VC)

For the Respondent:

ORDER

I.A. 1539/2024

The I.A. is filed for placing on record the 14th Quarterly Progress Report dated 13.01.2024 for the quarter commencing from 01.10.2023 to 30.12.2023. The same is taken on record. In view of the same, I.A. is disposed of.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

217. IA/772/2020 IA/1221/2020 IA/2282/2021 IN C.P. (IB)/2925(MB)2018
IN THE MATTER OF

JSK CORPORATION PVT LTD

VS

ENESTEE ENGINEERING LTD

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 05.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Aakanksha Nehra (VC)
for Respondents in IA/2282/2021: Adv. M. S. Bhardwaj (VC)
For the Respondents in IA/1221/2020: Adv. Ashish Pyasi (PH)

ORDER

I.A. 2282/2021

The Ld. Counsel for the Respondent prays for short adjournment stating that he is in personal difficulty today. In view of the request made, adjourned to **06.05.2024**.

I.A.1221/2020 & I.A. 772/2020

The Ld. Counsel for the Respondents Mr. Ashish Pyasi prays for short adjournment. In view of the request made, adjourned to **06.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)